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Government of Maharashtra

DMU 2020/ CR 92/ DM 1
Disaster Management, Relief & Rehabilitation
Mantralaya, Mumbai
Date:29.01.2021

To
The Chief General Manager, Central Railway, CSMT, Mumbai
The Chief General Manager, Western Railway, Churchgate, Mumbai

Sub - Regarding allowing use of local train services in Mumbai and MMR

With reference to the above-mentioned subject, it is requested that local train services be allowed to all categories of the public in the following manner -

1. Local train services be allowed from the start of services for the day to 7 AM and then again from 12 PM to 4 PM in the afternoon and from 9 PM to closure of local train services for the day with effect from 1st February 2021.
2. The local train services will be restricted to the essential services staff only as is being permitted currently, from 7 AM to 12 PM and from 4 PM to 9 PM.
3. The State Government is also directing that
    a. Shops will be allowed to operate till 2300 hrs
    b. Restaurants will be allowed to operate till 1 AM
    c. But, 30% limit for staff will continue to be in force and above establishments will be allowed to operate as per the SOPs issued for the daily operations of the same by various departments of the State Government.
4. State Government authorities will also be requesting all the above establishments to stagger their work schedule in a manner wherein the staff of the same will be able to avail the services of the local trains in the timings mentioned above.

(Sanjay Kumar)
Chief Secretary

Copy to: The Chairman, Railway Board, New Delhi